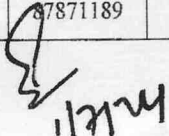


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)**

TIS HAZARI COURTS, DELHI

In pursuance of the recommendation of the Selection Committee given vide its Minutes of meeting dated 31.05.2024, the following officials working to the post of Peon/Orderly/Dak Peon and Chowkidar are hereby declared to have satisfactorily completed the period of probation/officiation from the date mentioned against their names.

S. No	Emp. Code	Name of the Official, Sh./Ms.	Father's / Husband's Name, Sh.	Cadre	Date of initial Joining	Date of completion of the period of Probation
1	92084023	Rishav Kumar	Ramesh Kumar	Peon/ Orderly	24.05.2016	24.05.2018
2	65275094	Amit Sharma	Jai Kishan Sharma	Peon/ Orderly	18.11.2017	18.11.2019
3	64042990	Atul Kumar	Ashok Kumar Sharma	Peon/ Orderly	18.11.2017	18.11.2019
4	41155121	Nitin Mann	Virender Mann	Peon/ Orderly	18.11.2017	18.11.2019
5	93465025	Sandeep	Mukesh Kumar	Peon/ Orderly	18.11.2017	18.11.2019
6	81233816	Devender Kumar	Randhir Singh	Peon/ Orderly	20.11.2017	20.11.2019
7	55136568	Deepak Kumar	Azad Singh	Peon/ Orderly	11.12.2017	11.12.2019
8	28387795	Yogesh	Satnarayan	Peon/ Orderly	11.12.2017	11.12.2019
9	11519000	Brijesh	Ram Jiyawan	Peon/ Orderly	15.12.2017	15.12.2019
10	55026704	Deepak Singh Yadav	Satbir Singh Yadav	Chowkidar	18.12.2017	18.12.2019
11	49110647	Rahul Singh Chauhan	Prem Pal Singh	Peon/ Orderly	18.12.2017	18.12.2019
12	34347792	Yogender	Madan Lal	Peon/ Orderly	18.12.2017	18.12.2019
13	54105909	Siddharth Kumar Kheralia	Ashok Kumar Kheralia	Peon/ Orderly	02.01.2018	02.01.2020
14	36984766	Ashok Kumar	Mahavir Singh	Peon/ Orderly	17.01.2018	17.01.2020
15	26636929	Rishikesh Meena	Sukhlal	Peon/ Orderly	17.01.2018	17.01.2020
16	15463119	Mange Lal Meena	Radheshyam Meena	Peon/ Orderly	18.01.2018	18.01.2020
17	26904787	Amit Kumar	Mahender Singh	Peon/ Orderly	20.02.2018	20.02.2020
18	97976018	Sombeer	Rajender Singh	Peon/ Orderly	20.02.2018	20.02.2020
19	10532934	Vikas	Siyanand Rathi	Peon/ Orderly	21.09.2019	21.09.2021
20	49137433	Aman	Wazir Singh	Peon/ Orderly	23.09.2019	23.09.2021
21	82133402	Lakshya	Manoj Kumar	Peon/ Orderly	23.09.2019	23.09.2021
22	11640809	Shanti Paliwal	Ramesh Chandra Paliwal	Peon/ Orderly	23.09.2019	23.09.2021
23	98774238	Purba Rawat	Gopal Singh Rawat	Peon/ Orderly	23.09.2019	23.09.2021
24	40517280	Parvati Joshi	Mohan Chand	Peon/ Orderly	15.10.2019	15.10.2021
25	50721849	Gaurav Kumar	Rajinder Kumar	Peon/ Orderly	15.10.2019	15.10.2021
26	19338854	Kanta	Rajender kumar	Peon/ Orderly	15.10.2019	15.10.2021
27	87871189	Vinay Malik	Dharamvir Singh Malik	Peon/ Orderly	15.10.2019	15.10.2021



28	71502463	Amit Singh	Sahab Singh	Peon/ Orderly	19.11.2019	19.11.2021
29	48081183	Krishan Kumar	Chhallu Ram	Peon/ Orderly	19.11.2019	19.11.2021
30	90153515	Sumit Kumar	Ramesh	Peon/ Orderly	03.12.2019	03.12.2021
31	13695150	Roshni	Sanjay Kumar	Peon/ Orderly	27.01.2020	27.01.2022
32	86768526	Sunil Kumar Sharma	Ved Prakash Sharma	Peon/ Orderly	27.01.2020	27.01.2022
33	14474259	Anuj Kumar	Kirpal Singh	Peon/ Orderly	28.01.2020	28.01.2022
34	77594223	Sushila	Om Prakash Meena	Peon/ Orderly	26.02.2020	26.02.2022
35	36735288	Rohit	Suraj Bhan	Peon/ Orderly	07.03.2020	07.03.2022
36	76666651	Kirti	Satpal	Peon/ Orderly	19.01.2021	19.01.2023

NOTE: 1. The date of initial joining of Sh. Suresh Prasad Patel, EC- 11511, Peon/Orderly S/o Sh. Virbhan Patel mentioned at Serial no. 19 as 28.04.2008 in the previous order no. 22846/23216/Admn.-III/Probation/2022 dated 29.03.2022 be read as 24.04.2008.

(SANJAY GARG-I)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 39596-39706 /Admn.-III/S&P/2024

Dated, Delhi the 01 JUL 2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order amongst the officials of Delhi District Courts presently posted under your kind control on deputation/Diverted Capacity.
2. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka, New Delhi with the request to circulate the present order amongst the officials of Delhi District Courts presently posted under your kind control on deputation/Diverted Capacity.
4. Sh. Rajesh Kumar Goyal, Ld. District Judge, Commercial Court (Central)-02, THC, Delhi/Chairperson.
5. Sh. Sumit Dass, Ld. District Judge-02 & Wakf Tribunal, PHC, Delhi/Member.
6. Sh. Naresh Kumar Laka, Ld. District Judge-07, Central, THC, Delhi/ Member.
7. Sh. Arun Sukhija, Ld. Judge, Family Court (West), THC, Delhi/ Member.
8. Ms. Medha Arya, Ld. ACJ-cum-CCJ-cum-ARC (Central), THC, Delhi/ Member.
9. The Ld. Member Secretary, DSLSA, Patiala House Courts, New Delhi.
10. The Registrar General, National Green Tribunal, Delhi/New Delhi.
11. PS to the undersigned.
12. The concerned Pay & Accounts Officers, Delhi/ New Delhi (through Accounts Branch, all District).
13. All the DDOs/AOs/AAOs/, Accounts Branch, Delhi/New Delhi
14. The AO(J)/Br. I/C, Vigilance Branches, all District Courts, Delhi/New Delhi.
15. The AO(J)/Br. I/C, Recruitment Cell, THC, Delhi.
16. The AO(J)/Br. I/C, Litigation Branch, THC, Delhi.
17. The Dealing officials (Service Book), all District Courts, Delhi/New Delhi.
18. The concerned Pay Bill Clerks of all District Courts, Delhi/New Delhi.
19. The Dealing Officials, Personal File, Admn. Branch III, Tis Hazari Courts, Delhi.
20. The Dealing official, Posting & Transfer, Admn. Branch III, Tis Hazari Courts, Delhi.
21. The Dealing Official ACR Cell, Tis Hazari Courts, Delhi.
22. The Dealing Official, Website Committee for uploading on official website of this court including the tab 'Employees Corner'
23. The Dealing official, Layers Seat for uploading on LAYERS.
24. All the concerned officials.

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(SANJAY GARG-I)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.